

[Translation]

Export of Sugar

3286. SHRI HANSRAJ AHIR: Will the Minister of FOOD be pleased to state:

(a) whether the Government have not issued adequate export quota to the sugar mills even when the remaining production of sugar in the country is more than its consumption in the country after procuring 40 per cent of the total production of sugar by the Government for Public Distribution System;

(b) whether due to this the sugar mills are facing economic crisis and are unable to make the payment to the sugarcane growers as a result thereof;

(c) if so, the steps taken or proposed to be taken by the Government to overcome this situation; and

(d) the details of the export quota released to the sugar mills for the year 1995-96; State-wise?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): (a) to (c). Beginning August, 1995, Government has so far notified a quantity of about 10 lakh tonnes of sugar out of surplus freesale sugar for commercial exports, besides a small quantity of sugar for export to EEC & USA as preferential quotas. Further exports as deemed necessary and feasible will also be allowed.

(d) A statement showing State-wise quota of sugar released for export out of 1995-96 season's production is attached.

STATEMENT

Statement showing statewise quota released to the sugar mills for the year 1995-96

(As on 21.8.1996 provisional)

Sl. No.	State	Quantity Released (M/T)
(A) White Sugar		
1.	Maharashtra	1,58,781.0
2.	Uttar Pradesh	1,58,980.0
3.	Gujarat	40,898.0
4.	Bihar	7,300.0
5.	Andhra Pradesh	33,600.0

Sl. No.	State	Quantity Released (M/T)
6.	Madhya Pradesh	9,400.0
7.	Tamil Nadu	2,58,385.2
8.	Karnataka	64,040.0
Grand Total : (A)		7,31,384.2
(B) Raw Sugar		
1.	Maharashtra	37,400.0
2.	Karnataka	14,200.0
Grand Total : (B)		51,600.00
Total: A+B		7,82,984.2

Education for Tribal Women

3287. SHRI N.J. RATHWA: Will the Minister of WELFARE be pleased to state:

(a) whether the Government proposed to launch a special programme for the education of the tribal women in the country;

(b) if so, the details thereof; and

(c) the time by which it is likely to be started?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Plight of Tribal Women

3288. SHRI HARIN PATHAK: Will the Minister of WELFARE be pleased to state:

(a) whether the National Human Rights Commission has expressed concern over the plight of tribal women in the country;

(b) if so, the details thereof;

(c) whether the Commission has also submitted a report to the Union Government in this regard;

(d) if so, the details thereof; and

(e) the action taken by the Union Government thereon?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) No, Sir.